

AT 420/06

10/8/07 Honble Sr Justice Klen Keren, u

App: Sr B.K. Yadav

Res: Sr S.P. Singh

Sr B.K. Yadav appearing for the applicant states that this O.A. may be dismissed as not pressed, with liberty to the applicant to bring fresh O.A., if so are proper.

The O.A. is dismissed with liberty to file fresh O.A., if so proper.
No costs.

V.C.

OK
Copy of order
dated 10.8.2007
Received
13.8.2007

HVSL